

(b) whether the Government spokesmen of Haryana and Punjab have given any indication of their approval or disapproval of the idea ; and

(c) if the idea of a Commission of the nature described above does not find favour, what other steps are being taken to settle the various claims ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). It is not proposed to appoint a new Commission to go into these disputes. Government propose to continue their efforts to find an agreed solution to this issue, failing which Government will announce its decision before the budget session of Parliament.

Bombay Port Trust Railway Worker's Union

833. SHRI P. VISWAMBHARAN :
SHRI A. SREEDHARAN :
SHRI S. M. KRISHNA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Bombay Port Trust Railway Workers' Union has submitted a memorandum demanding reservation of vacancies for backward class people ;

(b) if so, whether there is any provision for reservation of certain number of vacancies for the backward class people in the Bombay Port Trust Railways ; and

(c) if there is no provision, what are the reasons for this special concession to Bombay Port Trust authorities ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). A representation was received by the Bombay Port Trust from the Bombay Port Trust Railway men's Union on the subject of reservation of posts in the Port Trust for members of Scheduled Castes and Scheduled Tribes. The representation did not contain any request for reservation of vacancies for backward classes. Even under the Central Government there is no provision for reservation for "backward" classes as such. The Bombay Port Trust does provide for reserva-

tion for Scheduled Castes and Scheduled Tribes in their services.

(c) Does not arise.

Creation of Road Board on Pattern of Railway Board

834. SHRI DHIRESWAR KALITA :
SHRI HEM RAJ :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Indian Road Congress has demanded more funds for road development and the creation of a Road Board with independent budget on the pattern of the Railway Board ; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) Yes, Sir.

(b) The present Fourth Plan Allocation for roads stands at Rs. 829 crores. It has not been possible so far to increase it to Rs 1150 crores as suggested by the Indian Road Congress. The proposal to constitute a Central Road Board as proposed by the Indian Roads Congress has also not been accepted so far.

Recommendations of the I.G.P's Regarding Police Entry into University Campus

835. SHRI DHIRESWAR KALITA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have received the recommendations of the 1966 Conference of Inspectors-General of Police regarding police entry into University Campuses ; and

(b) if so, Government's views thereon ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Yes, Sir.

(b) The matter is under consideration of the Government.

Communal Riots

836. SHRI R. BARUA :
SHRI N. R. LASKAR :

SHRI CHENGALRAYA NAIDU :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that he has made certain statements alleging that Jan Sangh is responsible for spreading of communal riots in the country and the speeches of the ex-President of the Jan Sangh were responsible for the communal riots in September, 1969 through out the country ;

(b) if so, how far this statement is true ;

(c) whether any action is being proposed to be taken against the Jan Sangh or its ex-President for spreading communal riots ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Addressing a meeting of the Delhi Congressmen on September 28, 1969 the Home Minister condemned the activities of parties and individuals who preached communalism and carried on a tirade against the Muslims.

(c) A case under section 153-A of the Indian Penal Code has been registered in Delhi in respect of the speech delivered by Shri Balraj Madhok on September 27, 1969 at Vithal Bhai Patel House and is being investigated according to law.

(d) Does not arise.

Enquity into Communal Riots in Gujarat

837. SHRI R. BARUA :
 SHRI N. R. LASKAR :
 SHRI RABI RAY :
 SHRI K. P. SINGH DEO :
 SHRI SHIVA CHANDRA JHA :
 SHRI BENI SHANKER SHARMA :
 SHRI RAM AVTAR SHARMA :
 SHRI CHENGALRAYA NAIDU :
 SHRI S. M. BANERJEE :
 SHRI DEVEN SEN :
 SHRI PRAKASH VIR SHASTRI :
 SHRI S. M. SOLANKI :
 SHRI VALMIKI CHOUDHURY :
 SHRI BIBHUTI MISHRA :
 SHRIMATI JYOTSNA CHANDA :
 SHRI D. N. TIWARY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the State Government of Gujarat has appointed a Supreme Court Judge to head the 3 man Commission to go into the communal riots in Gujarat State ;

(b) if so, whether the Centre has agreed to assist the Commission ; and

(c) when the Commission is likely to submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) The Central Government always extend. Such reasonable assistance as may be sought.

(c) It is hoped that the Commission will submit its report by February 28, 1970.

Opening of Indian Hotels in Ceylon Nepal and Iran

838. SHRI N. R. LASKAR :
 SHRI R. BARUA :
 SHRI MAYAVAN :
 SHRI CHENGALRAYA NAIDU :
 SHRI A. SREEDHARAN :
 SHRI S. M. KRISHNA :
 SHRI K. LAKKAPPA :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to State :

(a) whether it is a fact that an agreement was reached between the Government of India and Governments of Ceylon, Nepal and Iran to open Indian Hotels in these countries ;

(b) if so, whether these countries have agreed to repatriate the profits to India ;

(c) if so, whether these hotels will be in the private or public sector ; and

(d) whether similar negotiations are also being held with Ghana, Singapore and Fiji ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (d). No such agreement has been entered into by the Government. The Oberoi Hotels Private Ltd. have, however, sought Government approval to their agreement with the Cooperative Wholesale Establishment, Colombo, which is a statutory corpora-